

DIVISION BENCH

P-101

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1929(KB)2019
IA(I.B.C)/928(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	UCO BANK VS LIMTEX TEA & INDUSTRY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Rishav Baneree, Adv. : For UCO Bank
Mr. Rahul Auddy, Adv. :

ORDER

1. The matter was called in the morning but none was present for the Corporate Debtor and applicant in IA(IBC)/928/KB/2022. This being in the priority list, the matter was passed over.
2. When this matter was again called, no one was present on behalf of the Corporate Debtor.
3. **IA(IBC)/928/KB/2022** is accordingly **dismissed** for **non-prosecution**.
4. Post this matter for argument on **12.10.2022**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

Kundan kr.